

[*Translation*]

**SHRI ATAL BIHARI VAJPAYEE** (Lucknow) Mr. Speaker, Sir, the Kuwaiti Diplomat has alleged after the attack on him, that he had demanded security but that External Affairs Ministry made no arrangements for his security. Now it is to be clarified whether he had demanded security at the Embassy or at all the places he goes wherever it is easy for the Government to provide security at the Embassy, but the ambassador wants to carry guards with him, the Government should declare its policy in the House in this regard.

Now questions are being asked as to who are the persons behind the assault. There are different opinion about it. Is any terrorist group involved in it? is it related to the Palestine movement or is it due to the mutual rivalry among Arancontra Counties as pointed by my friend or was it was a case of disputes with the Kuwaiti diplomat? Because I came to know from the newspaper that he had gone to sarajing Nagar. What was the need to go there? He was accompanied by an Egyptian diplomat also. The way he was attacked would carry a news abroad that all the diplomats in Delhi are not safe. There is no need to over emphasise the fact that the law and order situation is deteriorating in Delhi. But this allegation should be refuted that he had demanded The Government security and the Ministry of Extrenal Affairs did not provide security if that the postion should identify the persons who ho assual him and who disappeared after attack. It is very much necessary to collect the all the information and inform the House.

[*English*]

**SHRIMATI MALINI BHATTACHARYA** (Jadavpur): Sir, I want to draw the attention of the Government to the serious situation that is prevailing in the Chamanu Valley in Tripura where there is wide-spread gastroenteritis which has taken the shapes of epidemic. The report has come from the Agricultural Minister of Tripura Shri Nagendra Jamatia jmata himself who has made a tour of the distict and who has found that people

there are dying like flies. It is said that this condition of epidemic has actually been created by near-famine situation prevailing in the tribal areas of Chamanue where no food is available, no work is available, no water is available, no medical aid is available and people are dying so fast that it is impossible to give them funerals. It is said that dogs are eating human carcass. It is also said that the situations is so bad that the parents are lying. There is mass exodus and parents are escaping from the place leaving their small children, small ailing children. In this saturation, to which the attention of the Government has been drawn before, we have said before and we have been saying for a long time that there are famine conditions in certain tribal areas of Tripura and people are dying there. But so far we have heard no response from the Government whatsoever. I would like, through you, to know from the Government whether the State Government has sent any message to the Central Government regarding the famine conditions in Chamanu area, in the tribal areas. What steps are being taken by the State Government to check the epidemic of gastroenterits. What is the condition of the PDS system there?

The Public Distribution System is said to be in shambles, So, I would like to know whether there is any urgent message from the State Government to the Central Government asking for food asking for medicals aid and whether the Central Governemnt is talking any steps. I would also like to know whether the prime Minister, who has already visited one or two areas which are said to be famine affected, would also visit Tripura beause the situation is so bad that it is said that hundreds of people are dying there. It is not a question of just one or two persons.

In this situation, I would urgently request the Government to send all help to the State Government, to see that the Public Distribution System is set working and that work is given to the tribal areas. jawahar Rozgatr Yojana which is failed there, should be instituted once again and everything should the done so that food and medical aid

can be immediately sent there.

**SHRI SOMNATH CHATTERJEE** (Bolpur): Sir, the Government must respond. What is the response of the Government?

**SHRI CHANDRA JĒET YADAV** (Azamgarh): Sir, a lady Member has said that people re duying in hundreds and the dogs are eating their corpses. The situation is very serious and it is not that a Member mentions that and we sit quiet. Affair all, that is a very major human problem. And what for the Minister are sitting here? They would not react on anything. It is not correct. Within a week, we are going to adjourn and what is this that is happening? They must at least tell the House that they will take prompt action.

**THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD):** The Government has taken a very serious note of what the hon. Member has said. We will bring it to the notice of the Union Health Minister and also to the notice of the Chief Minister of Tripura.

**SHRI SOMNATH CHATTERJEE:** Merely bringing it to his notice would not do anything because he does not remember anything.

[*Translation*]

**SHRI HARI KISHORE SINGH(SHEOCHAR):** Mr. Speaker, Sir, by your order I would like to draw the attention of this house.

**MR. SPEAKER:** With permission and not by order.

**SHRI HARI KISHORE SINGH:** With your permission I would like to draw the attention of the House that yesterday while addressing the nation the Prime Minister of Pakistan Shri Nawas Sharif spoke over radio Pakistan about his vist to Afghanistan that he had gone thereto congratulate the people on the formation of a new political set up and he further said that he was hopeful that he would go to Kashmir to congratulate the poeple of

Kashmir also. Mr. Speaker, Sir, there can't be any instance of interference in the infernal matters of our country than this? Has the Government of India paid attention, towards it and how has the Government reacted to it? Will the Government like to make a statement on it? Thus it is a clear cut case of interference in the internal matters of India. so through the House I would like to know the reaction of the Government on this issue.

**\*SHRI V.S. VIJAYRAGHAVAN** (Palakkad): Mr. Speaker, I am drawing the attention of the Government to a very serious problem being faced by lakhs of Keralites living in Delhi and Bombay with regard to rail travel. In Delhi city alone there are more than five lakh Keralites living. Thousands of families visit Kerala every year during the vacation time. This year the situation is so bad that tickets are not available even in waiting list. I would therefore request the Rail Minister to pay immediate attention to this problem and introduce special trains at the earliest, to clear the rush. In Bombay also there are lakhs of Keralites who are facing this problem. In fact the Keralites who are living and working outside Kerala are earning wealth for the country. So their problem should be given sympathetic consideration.

As a temporary measure summer specials should be introduced immediately. But as a long term measure, one more train should be started for Delhi and Bombay to Kerala on a regular basis. I hope the Minister will pay immediate attention to this and remedy the situation. (*Interruptions*)

[*English*]

**SHRI SUDARSHAN RAYCHAUDHURI** (Serampore); Sir, through you, I would like to draw the attention of the Government of India to the state of affairs in the National Textiles Corporation Mills in the Eastern Region, particularly the twelve Mills in West Bengal.

Sir, in 1974 when 18 NTC Mills in this Region out of which 14 were in West Bengal were nationalised it was exprected that the next

\*Translation of the speech originally delivered in Malayalam